

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP NO. 337/98 IN
OA NO. 2741/97

(22)

NEW DELHI THIS THE 8th DAY OF NOVEMBER, 1999

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

In the matter of:

1. Sh. Satya Narayan
Son of Sh. Jai Prashad Yadav
R/o H-716, "G" Block,
Shakur Pur, Delhi-34.
2. Sh. Raghbir Singh
S/o Sh. Amrit Singh
R/o Vill. Samrath P.O.
Narela, Delhi.
3. Sh. Sat Narain Tovaria,
S/o Sh. Bishambhar Dayal,
R/o Rohad,
P.O. Sapla,
Distt. Jhajjar (Haryana).
(By Advocate: Sh. S.M.Rattanpaul)

... Petitioners

VS.

1. Lt. Gen. M.S.Bhullar,
Quarter-Master General,
(ex-officio Chairman, Governing Body,
Army Headquarters Canteen),
Army Headquarters,
Sena Bhawan,
Rajaji Marg,
New Delhi-110011.
2. Maj. Gen. Mathew Mennon,
Addl. Director General (Operational & Logistic),
Quarter Master General's Branch,
Sena Bhawan,
Rajaji Marg,
New Delhi-110011.

O R D E R (ORAL)

BY REDDY. J.

Heard counsel for the applicant. None appears for the respondents.

2. This CP arises out of the order passed by the Tribunal in OA No.2741/97 dated 30.6.98. In the said judgment the learned counsel for the respondents submitted that the applicants have been re-engaged. It is now contended before us that the

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respondents had made an incorrect statement that they have given the relief. In view of the notice the respondents had filed CWP No. 5003/98 questioning the order passed by the Tribunal. They have also moved CM No. 9962/98 in the said Writ Petition for interim orders. While disposing of CM No. 9962/98 High Court in its order dated 1.2.99 considered the contention raised by the learned counsel of either side and disposed it of. If the petitioner is aggrieved by the non-compliance of the ~~stay~~ order, the petitioner has to approach the High Court and may file the contempt petition before the High Court. As the matter is subjudicata before the High Court.

(23)

The CP is dismissed as not maintainable.

O *In auto f*
(MRS. SHANTA SHAstry)
Member (A)

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(V.RAJAGOPALA REDDY)
Vice Chairman (J)

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